

Annexure-4

Name of the corporate debtor: SARE Gurugram Private Limited ; Date of commencement of CIRP: 9th March, 2021 ; List of creditors as on: 7th June, 2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	IIFL Home Finance Limited	CIN: U65993MH2006PLC166475	24-Mar-21	202,777,717	-	Claims against home loan given under Tripartite Agreement	-	No	0.00%	-	-	202,777,717	-	
2	IDBI Bank Limited	CIN: L65190MH2004GOI148838	22-Mar-21	18,962,966	-	Claims against home loan given under Tripartite Agreement	-	No	0.00%	-	-	18,962,966	-	
Total				221,740,683	-		-		0.00%	-	-	221,740,683	-	